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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

21. C.P. No.060/00178/2015 IN  
O.A. No.060/00372/2014

**(SUKHJEET KAUR VS. N. VASHISTH & ORS.)**

**04.03.2016**

Present: Sh. Ram Naresh Ohja, counsel for the petitioner.  
Sh. Sanjay Goyal, counsel for the respondents.

1. Learned counsel for the respondents seeks permission to file speaking order dated 16.12.2015 passed in furtherance of direction of this Court, which is taken on record. Based thereupon, he submitted that the present C.P. may be dismissed as having been satisfied.
2. We have gone through the operative portion of order dated 10.04.2015 passed by this Tribunal and are satisfied that the order has indeed been complied with. Notices issued are discharged.
3. Applicant has liberty to challenge the order passed by the respondent on original side.

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(UDAY KUMAR VARMA)  
MEMBER (A)

*S*  
(SANJEEV KAUSHIK)  
MEMBER (J)

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